

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2370
ANSWERED ON:30.08.2007
EMPLOYMENT FOR PHYSICALLY CHALLENGED PERSONS
Lagadapati Shri Rajagopal

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether 3% reservation given to the disabled is fully utilized;
- (b) if so, the details thereof; and
- (c) the extent to which the scheme of employment for the physically challenged persons in the organized sector proposed in the Budget 2007-08 is going to help the disabled persons to improve their social and economic status?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) Yes Sir.

(b) to (d) Being a new case, the proposal of the NGO was considered by the Screening Committee and Committee recommended the case. However, no financial assistance under Deendayal Disabled Rehabilitation Scheme (DDRS) has been released to the organization due to non availability of relevant documents.